

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 627 of 2020

IN THE MATTER OF:

Vikas Jain

... Appellant

Versus

Md. Nazim Khan, Liquidator &Anr.

...Respondents

Present:

For Appellant : Ms. Neha Kapoor, Advocate

For Respondents : Md. Nazim Khan, Liquidator

O R D E R
(Through Virtual Mode)

25.08.2020 Due to paucity of time, the matter could not be taken up.

List the appeal 'for Admission (After Notice)' on **11th September, 2020.**

In the meantime, the pleadings be completed.

[JusticeBansi Lal Bhat]
Acting Chairperson

[JusticeAnantBijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

/ns/gc/